Read : Notice dt. 18/12/2024, regarding nomination of the Hon'ble Judges to hear urgent judicial matters during ensuing Christmas Vacation commencing from 24/12/2024 to 1/1/2025.

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HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD

NOTICE

In continuation of the aforesaid Notice dt. 18/12/2024 and as per the direction of the Hon'ble Judges, nominated for hearing of urgent judicial matters during the ensuing Christmas Vacation, all the advocates and parties-in-person are hereby informed that they shall invariably mention in the Circulation Note the urgency of moving the matter before the Hon'ble Vacation Court.

Sd/-

[Vimalnath S. Tiwari]
I/c Registrar [Judl]

Date: 20/12/2024

Bar Display